

(iv) On 13-4-90, a powerful bomb exploded in a bus at Prem Bari Bridge in which six persons died and 54 sustained injuries. A case has been registered u/s 302/307, 427/120-B IPC 3/4 Exp. Sub. Act and 3/4 TADA, Police Station Saraswati Vihar, Delhi. No arrest has been made so far.

(v) On 28-4-90, an explosion took place in a DTC bus at Kharpur Bus Terminal in which 3 persons died and seven were injured. A case u/s 302/307/427 IPC, 3/4 TADA and 3, 4, 5 Exp. Subs. Act has been registered. No arrest has been made so far.

(vi) On 30-4-90, a powerful bomb exploded in a bus plying between Uttam Nagar and ISBT in which two persons were killed and 32 were injured. A case u/s 302, 307, 120-A IPC, 3/4/5 Expl. Subs. Act and 3/4/5 TADA has been registered at Police Station Mangolpuri.

(B) During the investigation of these cases, the group behind the explosions has been identified. While the Crime Branch has already arrested one of them, Sub-Inspector Beant Singh, the others including Constable Guriashbir Singh (from Delhi Police) and a terrorist, Mangal Singh from Punjab are absconding.

Bomb Blasts in Punjab and Haryana

2401. SHRI MAHENDRA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether, in view of two powerful bomb blasts in Punjab (Batala) on two consecutive days viz. April 4-5, 1990, respectively, any special efforts have been made to effectively curb and prevent further such blasts by extremists and to apprehend the culprits, so as to restore the confidence of the

people in the administration and the security arrangements;

(b) if so, the details thereof;

(c) the results thereof; and

(d) the details of the compensation paid to the families of deceased and the persons injured?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d) The information is being collected from the Government of Punjab and will be laid on the Table of the House as soon as it is received.

Discussion with Chinese Foreign Minister on Boundary Issue

2402. SHRI VIREN J. SHAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the progress made in regard to the solution of boundary issue with China during the recent visit of Chinese Foreign Minister, Qian Qichen; and

(b) whether Government propose to get the Indian territory under Chinese occupation back and redeem the solemn pledge of the Indian Parliament in this behalf?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL) (a) During the recent visit of the Chinese Foreign Minister, Government's intention, that discussions for a fair, reasonable and mutually acceptable settlement of the boundary question should continue within the Joint Working Group set up for this purpose, was conveyed clearly to the Chinese side.

(b) It is Government's intention to seek a peaceful, nego-